

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 20 of 2013 (SZ)**

Applicant(s)

M/s. Kannadapalayam Residents  
General Welfare Association rep. by  
Its Secretary K. Ramamurthy

Respondent(s)

Vs. 1. The Commissioner, Tambaram  
Municipality, West Tambaram  
Chennai  
2. The Commissioner of Municipal  
Administration, Chennai.  
3. The District Environmental Engineer  
Tamilnadu Pollution Control Board,  
Maraimalai Nagar.  
4. The District Collector,  
Kancheepuram District.  
5. The Revenue Divisional Officer,  
Tambaram.

Legal Practitioners for Applicant(s)

M/s. Kamalesh Kannan and  
S.Sai Sathya Jith

Legal Practitioners for Respondents

Shri P. Srinivas for R-1  
M/s. M.K. Subramanian &  
& P.Velmani for R4  
Mr.E.Manoharan for R-2 and R-5  
Shri A. Ilango for R-3

Note of the Registry	Orders of the Tribunal
Item No.1	<p>Date: 18<sup>th</sup> July, 2017</p> <p>The Commissioner of Tambaram Municipality filed a Status Report as directed by the order of this Tribunal dated 26.05.2017.</p> <p>The learned counsel appearing for the applicant submitted that the application may be listed for another date.</p> <p>List the matter on 04.08.2017.</p> <p>....., JM (Justice M.S.Nambiar)</p> <p>.....EM (Shri P.S. Rao)</p>